

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1960
ANSWERED ON:04.12.2014
TOLL PLAZAS
Kumar Shri Ashwini;Singh Shri Uday Pratap

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the criteria laid down for setting up toll plazas on National Highways;
- (b) the minimum distance prescribed between two plazas on the same route; and
- (c) the number of toll plazas between Panipat and Karnal?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) Toll Plazas are set up as per applicable fee rules and provision of concession agreement. The broad reasons for establishing fee plaza are as under:

- (i) Availability of land
 - (ii) Availability of sufficient long line of sight for acceleration and deceleration zone.
 - (iii) Municipal limit/Town area limit from the fee plaza being established.
 - (iv) Location of bypass from the fee plaza being established.
 - (v) Location of major diversions on the National Highways.
 - (vi) State boundaries and other check posts.
 - (vii) Existence of a fee plaza on the section of NH and length of new section to be tolled is below 60 kms.
 - (viii) Optimisation of revenue potential.
 - (ix) To make the project viable, two fee plazas are established in a project section of NH within 60kms distance.
 - (x) The development work of the NH is considered as per requirements. Therefore, two adjoining sections constructed at different time in separate contracts having length of less than 60 kms may have the fee plazas within 60 kms.
- (b) As per the National Highways Fee (Determination of Rates and Collection) Rules, 2008 the minimum distance between two toll plazas is 60 km subject to provision in fee rule and Concession Agreement and factors given at (a) above.
- (c) There are two toll plazas between Panipat and Karnal.